

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI, COURT – II**

**75/241-242/ND/2019**

**IN THE MATTER OF:**

**M/s. Amanpreet Singh BAWA.**

**...Applicant/Petitioner**

**Versus**

**M/s. Satkar Logistics Pvt. Ltd & Anr.**

**...Respondent**

**SECTION : 241-242**

**Order Delivered on 18.09.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT: Mr. Ketan Madan**


**ORDER**

Mr. Khetan Madan, an advocate representing the Petitioner in CP No. 75/241-242/ND/2019 mentioned the matter in relation to the CA-404/2020. The Registry is directed to list the main matter and the CA. In the meantime, the Counsel for the Petitioner/ Applicant is directed to send private notice to the respondents through all modes and file a proof of service along with an affidavit on or before the next date of hearing.

List on 21<sup>st</sup> September, 2020.



**(L. N. GUPTA)  
MEMBER (T)**



**(CH. MOHD. SHARIEF TARIQ)  
MEMBER (J)**